

[Shri D. C. Sharma]

tions of the Air Corporations Act, 1953.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

The motion was adopted.

SHRI D. C. SHARMA : I introduce the Bill. May God bless me, Sir.

FOREIGNERS (AMENDMENT) BILL*

(Amendment of section 3)

श्री जगन्नाथ राव जोशी (भोपाल) मैं प्रस्ताव करता हूँ ।

"कि विदेशी अधिनियम, 1946 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।"

MR. DEPUTY-SPEAKER : Shri Antony Reddy, Shri G. S. Reddi. They have given notice, but they are absent. The question is :

"That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946."

The motion was adopted.

श्री जगन्नाथ राव जोशी : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 75, 164, etc.)

श्री कामेश्वर सिंह (खगरिया) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कामेश्वर सिंह : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of First Schedule)

श्री महाराज सिंह भारती (मेरठ) : मैं प्रस्ताव करता हूँ :

"कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ ।

PUBLICATION OF POLITICAL PARTY ACCOUNTS BILL*

SHRI SHRI CHAND GOYAL (Chandigarh) : I beg to move for leave to introduce a Bill to provide for the compulsory publication of annual accounts by recognised political parties.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the compulsory publications of annual accounts by recognised political parties."

The motion was adopted.

SHRI SHRI CHAND GOYAL : I introduce the Bill.

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